

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 02.11.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 110/2020		NM Hrg.		
2	ST. 3805/2020		NM Hrg.		
3	ST. 4658/2020		NM reply		
4	ST. 3061/2020		NM reply		

**Sheristedar
(C.R. 11)**

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 03.11.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	ST. 4263/2020		NM Hrg.		
2	SU 1163/2012		NM Hrg.		
3	SU 2282/2018		NM Hrg.		
4	SU 1875/2016 (Disp. Suit)		NM reply		
5	ST. 4432/2020		W/S		

**Sheristedar
(C.R. 11)**

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 04.11.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	ST. 4186/2020		NM Hrg.		
2	ST. 3952/2020		Compliance		
3	SU 1302/2015		Reply/Order		
4	SU 1303/2015		Reply/Order		
5	SU 1304/2015		Reply/Order		
6	SU 1305/2015		Reply/Order		
7	SU 2311/2015		Reply/Order		

**Sheristedar
(C.R. 11)**

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 05.11.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 649/2017 (Disp.Suit)		NM Hrg.		
2	SU 958/2014		NM Hrg.		
3	SU 959/2014		NM Hrg.		
4	ST. 4238/2020		W/S		
5	SU 825/2018		NM order		

**Sheristedar
(C.R. 11)**

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 06.11.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	SU 1038/2017		NM Hrg.		
2	SU 4248/2012		NM Hrg.		
3	ST. 15287/2018		Dismissal		
4	SU 5644/2004 (Disp.Suit)		NM reply		
5	SU 2375/2012 (Disp.Suit)		NM reply		
6	SU 497/2012 (Disp.Suit)		NM reply		
7	ST. 5257/2020		NM reply		

**Sheristedar
(C.R. 11)**

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI G.G.BHANSALI
CIVIL CAUSE LIST OF DATE 07.11.2020.
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	ST. 13530/2017		NM reply		
2	SU 1646/2010 (Disp.Suit)		NM reply		
3	SU 1343/2011 (Disp.Suit)		NM reply		
4	SU 1712/2015		NM Hrg.		
5	SU 1627/2015		NM Hrg.		

**Sheristedar
(C.R. 11)**